

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 30-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/985(CHE)/2024

PETITION NUMBER : CP/IB/252/2022

**NAME OF THE APPLICANT : SPP Insolvency Professional LLP (IPE)
M/s. Sri Lakshmi Saraswathi Spintex Ltd**

NAME OF THE RESPONDENT(S) : --

**UNDER SECTION : Sec 35(1)(n) of IBC, 2016 r/w Reg 15 of
IBBI Reg 2016**

ORDER

Ld. Counsel Mr.Ganesan for the Applicant.

This IA has been filed to take on record the 1st Progress Report for the quarter from 19.01.2024 to 31.03.2024. The report is taken on record subject to all just exceptions.

IA(IBC)/985(CHE)/2024 is accordingly disposed off.

-Sd-

**RAVICHANDRAN RAMASAMY
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**

phk